



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

**D.B. Civil Writ Petition No. 2297/2016**

Sanyam Lodha

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----Petitioner

Versus

State of Rajasthan And Ors

----Respondent

Connected With

**D.B. Civil Writ Petition No. 11294/2017**

Suo Moto

----Petitioner

Versus

State of Rajasthan & Ors.

----Respondents

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For Petitioner(s) : Mr.Rajvendra Saraswat, Adv.  
Mr.Kuldeep Vaishnav, Adv.  
Mr.Vipul Dharnaia, Adv.  
For Respondent(s) : Mr.Pankaj Sharma, AAG  
Mr.K.S.Rajpurohit, AAG

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**HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE MANOJ KUMAR GARG**

**Order**

**20/07/2021**

Shri Pankaj Sharma, learned AAG has filed the compliance report regarding the steps taken by the Authorities for up-gradation and enhancement of the medical facilities at Kota.

Shri Sharma has shown up the pictures of new Neonatal Ward in J.K.Lon Hospital, Kota, which reflect that the facilities which have been set up, are upto the mark. After going through the averments made in the additional affidavit and the photographs, we are fully satisfied that the Authorities concerned



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have made sincere efforts in compliance of the directions given by this Court for up-gradation and enhancement of the medical facilities at Kota.

Shri Sharma points out that a total of 68209 posts of Nursing/Non-Gazetted Staff are sanctioned in the State, out of which 53010 are held by qualified staff. Recruitment process has been initiated for 5120 vacant posts. However, this statement makes it clear that still the recruitment process has not been initiated for more than 10000 odd Nursing/Non-Gazetted Staff. Filling all those posts is an emergent need of the hour. Looking to the looming risk of the third wave of COVID Pandemic, we request Shri Sharma to impress upon the Authorities concerned to initiate a process for filling-up of the remaining posts as well. Rather, we are of the opinion that looking to the increasing burden on the medical infrastructure, the State Government should seriously ponder upon increasing the existing cadre strength of Nursing/Non-Gazetted Staff.

Shri Sharma also states that a Bio-Medical Engineer and Hospital Management Specialist have already been appointed at the J.K.Lon Hospital, Kota. We expect that similar steps shall be replicated in all major hospitals of the State.

On the next date, Shri Sharma shall apprise the Court regarding the proposed steps to appoint Bio-Medical Engineers and Hospital Management Specialists in all major hospitals in State of Rajasthan.

Learned AAG Shri K.S.Rajpurohit appearing for the State and Mr.Rajesh Panwar, Advocate appearing for the Municipal Corporation, Jodhpur apprised the Court regarding the steps taken to upgrade the sewerage/drainage system of M.G.H., Jodhpur. It is



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stated that the requisite amount has already been sanctioned for improvement of sewerage/drainage system. The work contract has also been issued and the construction will be completed very soon.

He shall also inform the Court regarding the proposed steps for filling all vacant posts of Nursing/Non-Gazetted Staff in the Medical & Health Department.

List the matter on 13<sup>th</sup> September, 2021,

**(MANOJ KUMAR GARG),J**

**(SANDEEP MEHTA),J**



19-20 NK/Samvedna

